

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF QUBIK INFRA PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	Qubik Infra Private Limited
2	Date of incorporation of Corporate Debtor	08/01/2015
3	Authority under which Corporate Debtor is incorporated	Registrar of Companies, Shillong
4	Corporate Identity Number of Corporate Debtor	U45201MN2015PTC008405
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	MTC Building, Opposite UCO Bank, Thangal Bazar, West Imphal, Imphal, Manipur 795001, India
6	Insolvency Commencement Date in respect of Corporate Debtor	04/10/2024
7	Estimated Date of closure of Insolvency Resolution Process	02/04/2025 (180 days from Insolvency commencement date)
8	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	<u>Name:</u> CA Purshotam Gaggar <u>Registration no.:</u> IBBI/IPA-001/ IP-P00487/2017-18/10875
9	Address and Email of the Interim Resolution Professional, as registered with the Board	<u>Address:</u> P Gaggar & Associates, Chartered Accountants 3 rd Floor, Advika, Opp. Sukreswar Ghat Garden, M G Road, Panbazar, Guwahati, Assam 781001 <u>Email:</u> purshotamgaggar@hotmail.com
10	Address and Email to be used for correspondence with the Interim Resolution Professional	<u>Address:</u> P Gaggar & Associates, Chartered Accountants 3 rd Floor, Advika, Opp. Sukreswar Ghat Garden, M G Road, Panbazar, Guwahati, Assam 781001 <u>Email:</u> ip.qubikinfra@gmail.com
11	Last Date for submission of Claims	29/10/2024



12	Classes of Creditors, if any, under clause (b) of Sub Section (6a) of Section 21, ascertained by the Interim Resolution Professional	Not Applicable
13	Name of Insolvency Professionals identified to act as Authorized Representative of creditors in a class	Not Applicable
14	A. Relevant Forms and B. Details of Authorized Representatives are available at:	A. https://ibbi.gov.in/home/downloads B. Not Applicable

Notice is hereby given that the National Company Law Tribunal, Guwahati has ordered the commencement of a corporate insolvency resolution process of the **Qubik Infra Private Limited** vide order no. CP(IB) No. 03/GB/2024 dated 04/10/2024; copy made ready and communicated on 15th October, 2024.

The creditors of Qubik Infra Private Limited are hereby called upon to submit their claims with proof on or before 29/10/2024 to the interim resolution professional at the address mentioned against entry no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date : 18/10/2024

Place: Guwahati

CA PURSHOTAM GAGGAR
Interim Resolution Professional for
Qubik Infra Private Limited
IBBI/IPA-001/ IP-P00487/2017-18/10875